

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.11.2022 (WEDNESDAY)

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 897 of 2020	JM Financial Aseet Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt. Ltd. & Ors.	Abhishek Anand	Sunil Fernandes-R1 Sujoy Datta Sandhya Iyer-R2 Prastut Dalvi-R4
2.	Comp. App. (AT) (Ins) No. 779 of 2022 & I.A. No. 2164 & 2165 of 2022	Elica Hospitality LLP Vs. Rajasthan State Industrial Development and Investment Corporation Ltd. & Anr.	Jaitegan S. Khurana	Apoorva Chowdhury-R2

For Hearing

3.	Comp. App. (AT) (Ins) No. 1230 of 2019	Mistcold Sales and Services Pvt. Ltd. Vs. Nayati Healthcare and Research Pvt. Ltd.	Mukesh Gupta Naveen Kumar	Vaibhav Sharma M.K Pandey
4.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2208 & 2190 of 2021	State Bank of India Vs. Venugopal Dhoot & Ors. With	Bishwajit Dubey	Jash Shah-R7 to R9
5.	Comp. App. (AT) (Ins) No. 467 of 2020	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	Varuna Bhanrale	Sandeep S Ladda-R5 Vajyant Paliwal-R3
6.	Comp. App. (AT) (Ins) No. 639 of 2020	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With.	Dheeraj Nair	Kritika Nagpal-R1
7.	Comp. App. (AT) (Ins) No. 640 of 2020	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree Shukla-R3 Prafful Goyal-R8

8.	Comp. App. (AT) (Ins) No. 830 of 2020 & I.A. No. 3162 of 2022	Suchi Paper Mills Ltd. & Ors. Vs. Ashish Gupta Resolution Professional in the Matter of Anush Finlease and Construction Pvt. Ltd. & Ors.	Nikshubha Sethi	Suresh Dutt Dobhal Mehak Khurana-R1 Aashish Verma-R2 Suresh Dutt Dobhal- R3, R4 & R5 Aashish Gupta-RP
9.	Comp. App. (AT) (Ins) No. 1093 of 2021	The Janata Cooperative Bank Ltd. Vs. Suresh Kumar Jain & Anr.	Rajesh Raina	Anoop Kr. Awasthi- R1
10.	Comp. App. (AT) (Ins) No. 183 & 184 of 2022	Housing and Urban Development Corporation Ltd. Vs. Ramnath Developers Pvt. Ltd & Ors.	Rohit Sharma	Amar Vivek-R1 & 2 Abhishek Anand-R3 Himanshu Shekhar-R4 & R5 Arun Shrivastava
11.	Comp. App. (AT) (Ins) No. 510 of 2022 & I.A. No. 3625 of 2022	Neesa Leisure Ltd. Through Its Resolution Professional Amit Jain Vs. Rajasthan State Industrial and Investment Corporation	Sumant Batra	Vishal Meghwal

02:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

12.	Comp. App. (AT) (Ins) No. 655 of 2020 & I.A. No. 3714 of 2022	Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd.	Atul Jain	Ravi Ranjan Shivani Kher-R1, R2, R3 & R8
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03:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

13.	Comp. App. (AT) (Ins) No. 873 of 2022 (PH)	YES Bank Ltd. Vs. Jaypee Healthcare Ltd.	Shardul S. Shroff	Divyanshu Gupta Anirudh Singh
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**By order of Hon'ble Chairperson
-sd/-
Registrar**